

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO.98**  
**TO BE ANSWERED ON 25<sup>th</sup> APRIL, 2016**

**TOBACCO PRODUCTION**

**98. SHRI K.N. RAMACHANDRAN:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether tobacco production in the country has declined during the last three years;
- (b) if so, the details thereof and the reasons therefor along with the remedial measures taken by the Government in this regard; and
- (c) the total revenue earned by the Government through tobacco products during the said period?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

- (a) to (b) The Tobacco Board, set up under an Act of Parliament [“TOBACCO BOARD ACT, 1975 ] is regulating the production and curing of only Flue Cured Virginia (FCV) tobacco based on the demand for tobacco in India and abroad, marketability of different types of FCV tobacco to ensure fair and remunerative prices to growers.

FCV tobacco production was 270.50 million kilogram in 2012-13, 315.95 million Kgs in 2013-14 and 293.55 million Kgs in 2014-15.

- (c) The Central Excise duty collected by the Central Government from tobacco products during each of the last three years was as under:

Financial Year	Revenue (Rs. in crore)
2013-14	17510
2014-15	19232
2015-16	21463

(Source: Department of Revenue)

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